

**JULY, 2020**

**SCHEDULE-II**  
**[See Rule 3(2)]**

**Form 1**  
**List of cases e-filed during the month**

| Sr. No. | Court                                 | District  | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| (1)     | (2)                                   | (3)       | (4)      | (5)                                 | (6)      | (7)                    | (8)                | (9)                  | (10)             |
| 1       | District Judge, Khurda at Bhubaneswar | Khurda    | NIL      | NIL                                 | NIL      | NIL                    | NIL                | NIL                  | NIL              |
| 2       | District Judge, Ganjam at Berhampur   | Ganjam    | NIL      | NIL                                 | NIL      | NIL                    | NIL                | NIL                  | NIL              |
| 3       | District Judge, Sambalpur             | Sambalpur | NIL      | NIL                                 | NIL      | NIL                    | NIL                | NIL                  | NIL              |

**Form 2**  
**List of cases in which e-payment of Court fees was made during the month**

| Sr. No. | Court                                 | District  | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| (1)     | (2)                                   | (3)       | (4)      | (5)                                 | (6)      | (7)                  | (8)                             |
| 1       | District Judge, Khurda at Bhubaneswar | Khurda    | NIL      | NIL                                 | NIL      | NIL                  | NIL                             |
| 2       | District Judge, Ganjam at Berhampur   | Ganjam    | NIL      | NIL                                 | NIL      | NIL                  | NIL                             |
| 3       | District Judge, Sambalpur             | Sambalpur | NIL      | NIL                                 | NIL      | NIL                  | NIL                             |

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court                                 | District  | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| (1)     | (2)                                   | (3)       | (4)      | (5)                                 | (6)      | (7)                  | (8)                                   |
| 1       | District Judge, Khurda at Bhubaneswar | Khurda    | NIL      | NIL                                 | NIL      | NIL                  | NIL                                   |
| 2       | District Judge, Ganjam at Berhampur   | Ganjam    | NIL      | NIL                                 | NIL      | NIL                  | NIL                                   |
| 3       | District Judge, Sambalpur             | Sambalpur | NIL      | NIL                                 | NIL      | NIL                  | NIL                                   |

**Form 4****List of total no. of cases randomly allocated during the month**

| Sr. No. | Court                                 | District  | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|---------------------------------------|-----------|------------|-----------|-----------|--|
| (1)     | (2)                                   | (3)       | (4)        | (5)       | (6)       | (7)  |
| 1       | District Judge, Khurda at Bhubaneswar | Khurda    | NIL        | NIL       | NIL       | NIL  |
| 2       | District Judge, Ganjam at Berhampur   | Ganjam    | NIL        | NIL       | NIL       | NIL  |
| 3       | District Judge, Sambalpur             | Sambalpur | NIL        | NIL       | NIL       | NIL  |



**Form 7****Summary of Commercial Cases during the month**

| Sl. No.      | Court                                 | District  | Total number of cases pending (on the 1 <sup>st</sup> day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|---------------------------------------|-----------|---|---|---|---|
| (1)          | (2)                                   | (3)       | (4)   | (5)   | (6)   | (7)   |
| 1.           | District Judge, Khurda at Bhubaneswar | Khurda    | 21  | 0   | 0   | 21  |
| 2.           | District Judge, Ganjam at Berhampur   | Ganjam    | 20  | 0   | 0   | 20  |
| 3.           | District Judge, Sambalpur             | Sambalpur | 0   | 0   | 0   | 0   |
| <b>TOTAL</b> |                                       |           | <b>41</b>   | <b>0</b>  | <b>0</b>  | <b>41</b>   |